

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 5269**  
TO BE ANSWERED ON: 04.04.2022

**Monitoring Mechanism for the Activities under CAMPA**

5269. SHRI NAMA NAGESWARA RAO:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the details of funds allocated to the States under Compensatory Afforestation Fund Management and Planning Authority (CAMPA) during the last three years including the current year, State-wise and year-wise;
- (b) whether the Government has in place a monitoring mechanism to check if the CAMPA funds are being used for the intended purpose, if so, the details thereof and if not, the reasons therefor; and
- (c) whether the Government has received complaints of any irregularity in the work being done under CAMPA head, if so, the details thereof along with the corrective action taken by Government in this regard?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE  
(SHRI ASHWINI KUMAR CHOUBEY)

- (a) The details of funds transferred to the States/UTs under Compensatory Afforestation Fund Management and Planning Authority (CAMPA) during 2019-20 to 2021-22 by National CAMPA is enclosed in Annexure -I.
- (b) & (c) The CAMPA fund are being utilized by States/UTs for compensating the loss of forest & tree cover, ecological services and hydrological regime due to diversion of forest land by undertaking afforestation activities, and various activities for protection of forests, biodiversity and wildlife as per Annual Plan of Operations duly approved by the Executive Committee of National CAMPA. Plantations taken up under CAMPA fund are regularly monitored by State/UT Forest Departments through their Forest officers, Monitoring & Evaluation Wing and independent third party agencies. Forest Survey of India carries out analysis of geo-spatial data (polygons) of plantations uploaded by the State/UT Forest Departments over e-Green Watch portal for accuracy of location, area and year of plantation. Further, the Ministry takes appropriate action on the complaints received regarding utilization of CAMPA fund in the States/UTs through the concerned State/UT Government.

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## ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) OF LOK SABHA UNSTARRED QUESTION NO. 5269 DUE FOR REPLY ON 04.04.2022 BY SHRISHRI NAMA NAGESWARA RAO 'Monitoring Mechanism for the Activities under CAMPA'.

Sl. No.	Name of State/UT	CAMPA Funds (Rs. in Crore)		
		2019-20	2020-21	2021-22
1	Andaman & Nicobar	0.00	16.41	0.00
2	Andhra Pradesh	1734.81	0.00	0.00
3	Arunachal Pradesh	1588.72	0.00	0.00
4	Assam	560.81	0.00	0.00
5	Bihar	522.95	0.00	0.00
6	Chandigarh	0.00	11.38	0.00
7	Chhattisgarh	5791.70	0.00	0.00
8	Dadar and Nagar Haveli	0.00	0.00	20.70
9	Delhi	0.00	128.62	9.55
10	Goa	238.16	0.00	0.00
11	Gujarat	1484.60	0.00	0.00
12	Haryana	1282.65	0.00	0.00
13	Himachal Pradesh	1660.72	0.00	0.00
14	Jammu & Kashmir	0.00	764.54	0.00
15	Jharkhand	4158.02	0.00	0.00
16	Karnataka	1350.37	0.00	0.00
17	Kerala	81.59	0.00	0.00
18	Ladakh	0.00	249.27	0.00
19	Madhya Pradesh	5196.69	0.00	0.00
20	Maharashtra	3844.24	0.00	0.00
21	Manipur	309.76	0.00	0.00
22	Meghalaya	163.31	0.00	0.00
23	Mizoram	212.98	0.00	0.00
24	Odisha	5933.98	0.00	0.00
25	Punjab	1040.84	0.00	0.00
26	Rajasthan	1748.26	0.00	0.00
27	Sikkim	392.36	0.00	0.00
28	Tamil Nadu	113.42	0.00	0.00
29	Telangana	3110.38	0.00	0.00
30	Tripura	183.65	0.00	0.00
31	Uttar Pradesh	1819.63	0.00	0.00
32	Uttarakhand	2675.09	0.00	0.00
33	West Bengal	236.48	0.00	0.00
	<b>Total</b>	<b>47436.17</b>	<b>1170.22</b>	<b>30.25</b>